

(b) Yes, Sir.

(c) Only small experimental quantities have been produced in the Central Food Technological Research Institute, Mysore. The composition of synthetic rice is adjusted, so as to be slightly better than that of natural rice. The synthetic grain cooks in 8 to 10 minutes as compared with the natural grain, which takes about 20 minutes. Cooked synthetic grain can be used for various food preparations in the same way as natural rice.

SCIENTIFIC WORKS IN INDIA

*808. **Shri Raghavaiah:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether any report has been received from the Secretary of the Government of India, Shri Bhatnagar, regarding his experiences in the U.S.S.R. during his recent visit?

(b) If so, will his report or a gist of it be placed on the Table of the House?

(c) Have the Government considered any aspect of his report from the point of view of application to improve Scientific work in India?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) It will not be in the public interest to disclose the contents of the report.

(c) Government always welcome suggestions from all quarters, which are likely to effect improvement in scientific work.

POLICE CAMPS IN TRIPURA

*809. **Shri Dasaratha Deb:** (a) Will the Minister of States be pleased to state how many new police camps have been established in the rural areas of Tripura after the General Elections?

(b) How many school buildings have been requisitioned for the purpose?

The Minister of Home Affairs and States (Dr. Katju): The answer to both (a) and (b) of the question is 'nil'.

INTERNATIONAL BANK FOR DEVELOPMENT AND RECONSTRUCTION

*810. **Shri A. C. Guha:** Will the Minister of Finance be pleased to state:

(a) whether the International Bank for Development and Reconstruction

has made any profit since its inception;

(b) if so, the percentage of profit for each year and how the profit is being utilised; and

(c) whether there is any difference in the working of this Bank and the working of an ordinary Bank?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes, Sir.

(b) I place a statement on the Table of the House furnishing the required information. [See Appendix IV, annexure No. 50].

(c) The main difference between the working of an ordinary bank and of the International Bank for Reconstruction and Development are in respect of their lending policies and their source of funds. The International Bank advances long term loans to its constituents for economic development whereas an ordinary bank is able to grant only short term advances. This is because the funds of an ordinary bank are derived mostly from short term deposits. On the other hand the resources of the International Bank are derived from the contributions made by the member countries towards its share capital and from long term bonds floated by the Bank from time to time in the international money markets. Another important difference is that unlike an ordinary bank, the International Bank in granting a loan is guided by the economic need of the recipient country rather than profitability.

THERMAL PLANT

*811. **Shri Punnoose:** Will the Minister of Finance be pleased to state:

(a) whether licence has been given to the Tata Hydro Electric Company to set up a Thermal Plant at Trombay;

(b) if so, whether a new company is supposed to come into existence and what is its authorised capital;

(c) whether Government have a share in the capital or management of the concern; and

(d) whether negotiations are afoot with the International Bank for a loan for this plant and if so, what is the basis of such negotiations?

The Deputy Minister of Finance (Shri M. C. Shah): (a) No licence has yet been given, but negotiations have been going on and Tatas are applying for a licence.

(b) Perhaps a new company is in formation. The position will be clarified as soon as the application for a licence is received by the State Government.

(c) No, Sir

(d) Yes, Sir. It is, however, not in the public interest to furnish at this stage details and basis of the negotiations which are confidential.

INDIAN STUDENTS STUDYING ABROAD

*812. **Shri S. V. Ramaswamy:** (a) Will the Minister of Education be pleased to state how many of the Indian students studying abroad in each foreign country at present are holders of Central Government scholarships?

(b) What is the total amount of such scholarships?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a)—

(i) United Kingdom.	36
(ii) United States of America.	50
(iii) West Germany	68

(b) The total amount budgeted for such scholarships during 1952-53 is as follows:—

	Rs.
(i) United Kingdom	1,73,000
(ii) United States of America	1,21,000
(iii) West Germany	193,000

EDUCATION OF SCHEDULED TRIBES

*813. **Shri Rishang Keishing:** (a) Will the Minister of Education be pleased to state whether it is a fact that the Government of India have not so far set apart any Scholarship for the education of students of the Scheduled Tribes in foreign countries?

(b) If so, do Government propose to do so now?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) The matter is under consideration.

VACANCIES DUE TO PARTITION

*814. **Shri Gidwani:** Will the Minister of Home Affairs be pleased to refer to the reply given to unstarred question No. 332 on the 28th September, 1951 regarding the number of vacancies caused due to Partition and state when the information promised

therein is likely to be placed on the Table of the House?

The Minister of Home Affairs and States (Dr. Katju): The information is still being collected and will be placed on the Table of the House as soon as it is complete.

PANNA DIAMOND FIELDS

*815. **Shri M. L. Dwivedi:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the percentage of royalty at which Government lease out diamond fields in Panna V. P. to the leaseholders;

(b) whether the percentage fixed is less or more than the percentage charged by former Governments of that area;

(c) whether it is a fact that the leaseholders instead of working the mines mechanically sub-let the fields to poor miners charging them more than 50 per cent. royalty for themselves;

(d) why diamonds found by sub-lettees are not deposited with Government but are deposited with the main leaseholders; and

(e) the reason why Panna diamond syndicate has been given more concessional rates than any other leaseholder?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (e). A statement showing the information given by the Government of Vindhya Pradesh is laid on the Table of the House. [See Appendix IV, annexure No. 51.]

HIGHER TECHNICAL EDUCATION

*816. **Shri C. R. Chowdary:** (a) Will the Minister of Education be pleased to state whether the Government of India propose to start an Institute for Higher Technical Education in the Western Zone?

(b) If so, where and when it is to be started, what is the estimated expenditure involved in building it, and in what courses and for how many students will it offer training?

(c) Are such institutes to be started in other zones also and if so, where and when?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). The matter is under consideration.